



\$~s-1 to 4.

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **LPA 148/2021 & CM APPL. 14439/2021, CM APPL. 14441/2021**
M/S HALDYN HEINZ FINE GLASS PRIVATE LIMITED

..... Appellant
Through: Ms. Swapna Seshadri, Ms. Kriti Soni
and Ms. Aishwarya Subramani,
Advocates.

versus

GUJARAT GAS LIMITED & ANR.

..... Respondent
Through: Mr. Parag P. Tripathi, Sr. Advocate
with Mr. Piyush Joshi, Ms. Suniti
Yadava, Ms. Meghna Sengupta, Ms.
Vatsla Bhatia, Ms. Trushita
Shrivastava and Mr. Srinivasan
Ramaswamy, Advocates for
respondent No.1.
Mr. Rahul Sagar Sahay, Mr. Mohit
Budhiraja, Mr. Raghav Rajmalani,
Ms. Harshita Tomar and Mr. Prince
Kumar Singh, Advocates for
respondent/PNGRB.

+ **W.P.(C) 4315/2022 & CM APPL. 12908/2022, CM APPL.**
12909/2022, CM APPL. 18623/2022
ANTIQUUE MARBONITE PVT LTD. AND ORS. Petitioner

Through: Mr. Jayant Mehta, Sr. Advocate with
Mr. Anand Raja, Ms. Nisha Bhatia
and Mr. Siddharth Shekhar,
Advocates.
Mr. Saurav Aggarwal and Mr.
Anshuman Chaudhary, Advocates for
Petitioner No.24.



versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

AND ORS.

..... Respondent

Through: Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Tushita Srivastava, Mr. Jitin Chaturvedi and Mr. Shoaib Hussain, Advocates for Intervenor.
Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for respondent No.3.
Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for respondent/PNGRB.

+ **LPA 211/2023 & CAV 163/2023, CM APPL. 15189/2023, CM APPL. 15190/2023, CM APPL. 15191/2023, CM APPL. 25260/2023, CM APPL. 34075/2023, CM APPL. 45161/2023**

EICL LIMITED

..... Appellant

Through: Mr. Jayant Mehta, Sr. Advocate with Mr. Govind Manoharan and Mr. Anchit Singla, Advocates.

Mr. Rajshekhar Rao, Sr. Advocate with Mr. Arjun Pall and Mr. Rajarshi Roy, Advocates for applicants in C.M. No. 340751/2023.



versus

AGP CITY GAS PRIVATE LIMITED & ORS.

..... Respondent

Through: Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for respondent/PNGRB.

Mr. N.L. Ganapath, Advocate for respondent No.5.

Mr. Ashish Dixit, Advocate for respondent No.5.

Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for respondent/Gujarat Gas Ltd.

Mr. Parag P. Tripathi, Sr. Advocate with Ms. Chand Chopra, Ms. Ruchika Rao and Mr. Gautam Yadav, Advocates for respondent No.6.

Mr. Chetan Sharma, ASG, Mr. Apoorv Kurup, CGSC with Mr. Ojaswa Pathak and Mr. Akhil, Advocates for UOI.

Mr. Rajesh Kumar, SPC, UOI with Ms. Ramneet Kaur, Advocate for respondent/UOI.

Mr. Paras Kuhad, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Tushita Srivastava, Mr. Jitin Chaturvedi and Mr. Shoaib Hussain, Advocates for respondent



No. 1 & 2.

+ **LPA 366/2023 & CM APPL. 19697/2023, CM APPL. 19698/2023**

GAIL (INDIA) LIMITED

..... Appellant

Through: Mr. N.L. Ganapath, Advocate.

versus

AGP CITY GAS PRIVATE LIMITED & ORS. Respondent

Through: Mr. Rahul Sagar Sahay, Mr. Mohit Budhiraja, Mr. Raghav Rajmalani, Ms. Harshita Tomar and Mr. Prince Kumar Singh, Advocates for respondent/PNGRB.

Mr. Parag P. Tripathi, Sr. Advocate with Mr. Piyush Joshi, Ms. Suniti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Ms. Trushita Shrivastava and Mr. Srinivasan Ramaswamy, Advocates for respondent/Gujarat Gas Ltd.

Mr. Parag P. Tripathi, Sr. Advocate with Ms. Chand Chopra, Ms. Ruchika Rao and Mr. Gautam Yadav, Advocates for respondent No.6.

Mr. Chetan Sharma, ASG, Mr. Apoorv Kurup, CGSC with Mr. Ojaswa Pathak and Mr. Akhil, Advocates for UOI.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

01.09.2023

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The matters are required to be heard at length. Therefore, the matters



shall not be treated as part heard.

List before the Roster Bench on 15.09.2023.

Interim orders, if any, to continue.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

SEPTEMBER 1, 2023

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